

CENTRAL ELECTRICITY REGULATORY COMMISSION
World Trade Centre, 6th, 7th and 8th floor, Tower -B, Nauroji Nagar, New
Delhi-110029 Tele No.: 011-23353503/23753918, Fax: 011-23753923

No. L-1/260/2021/CERC

Dated: 13th June, 2024

PUBLIC NOTICE

Sub: Draft Central Electricity Regulatory Commission (Deviation Settlement Mechanism and Related Matters) Regulations, 2024

This is to inform that the public hearing scheduled on 20.06.2024 from 10:30 AM (online), vide Public Notice dated 04.06.2024, on the above subject matter is being advanced by one day. Accordingly, **the public hearing on the Draft CERC(DSM) Regulations, 2024 shall now be held on Wednesday, dt.19.06.2024 (instead of 20.06.2024) from 10:30 AM onward** as per the details below:

Date	Venue	Timing	Invitee
19.06.2024 (Wednesday)	Online Video Conference	10.30 AM	Representatives of Central / State Governments / Load Despatch Centers / State Utilities/ CPSUs / Generation Companies / Transmission Licensees / Distribution Licensees / Power Exchanges / Individual Experts / RE Developers/ RE Associations/ NGOs / IPPs / Financial Institutions /Consultancy Firms/ Developers /any other organizations

2. You have been requested to attend the hearing on 19.06.2024 (Wednesday) or depute a responsible officer of your organization fully conversant with the subject matter.
3. To enable proper arrangements for the hearing, it is requested that the name of the proposed participant(s) from your organization may please be registered on the SAUDAMINI Portal after clicking Public Hearing Registration Hyperlink on its Homepage and be communicated to undersigned by dt. 18.06.2024 before 1700 Hrs . Those who have already registered may not be required to registered again. Microsoft teams link of the Public Hearing will be communicated to registered participants subsequently.
4. Please also let us know if you/your organization proposes to make a presentation during the hearing. The presentation may be planned to be limited to duration of 5-10 minutes and be covered in not more than 8 to 10 slides. The advance copy of presentation may be emailed to ecourtastt101@cercind.gov.in and advisor-re@cercind.gov.in by dt. 18.06.2024 before 1700Hrs. A line in confirmation about the participation in the hearing would be highly appreciated.

Sd/
(Harpreet Singh Pruthi)
Secretary